GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO 2233 TO BE ANSWERED ON 15.12.2023

CHANGE IN NOMENCLATURE OF ANGANWADI WORKER'S HONORARIUM

2233. SHRI RAJMOHAN UNNITHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that Anganwadi Workers went to courts demanding social security benefits, facilities, increased wages, right to be paid gratuity, post-retirement benefits etc. if so, the details and the outcome thereof;
- (b) whether the Government proposes to change the nomenclature of the compensation category of Anganwadi and ASHA Workers from 'Honorarium' to 'Salary' and providing requisite resultant benefits;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor.

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): Saksham Anganwadi and Poshan 2.0' is a centrally sponsored scheme and the implementation of the scheme falls under the ambit of State Government/UT Administration. The Government of India, releases funds in the prescribed cost sharing ratio to the States/UTs for implementation of the scheme.

Anganwadi Workers and Helpers are 'honorary' workers from local community who come forward to render their service on part time basis in the area of child care and development and are being paid monthly honoraria as decided by the Government from time to time. The Hon'ble Supreme Court of India by order dated 07.12.2006 has held that Anganwadi Workers and Anganwadi Helpers do not hold a civil post. Recently, the Hon'ble Supreme Court of India has granted relief to AWWs and AWHs working in Anganwadi centers and directed the State Government of Gujarat to extend the gratuity benefits to the eligible AWWs/AWHs.

However, Government of India increases the honorarium of AWWs/AWHs from time to time. From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs

at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State.

Apart from this, there are provisions of promotion, leave, uniform, social security benefits. State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.

As regards ASHA workers, they are envisaged to be community health volunteer and only entitled to task/activity based incentives. ASHAs receive a fixed monthly incentive for routine and recurring activities.
